

Statement-III

Progress of achievement of Re Schemes sanctioned by the REC in the States of Haryana, Himachal Pradesh, Jammu and Kashmir and Punjab during the period from 1982-83 to 1985-86.

Sl. No.	State	Village		Pumpsets	
		Total coverage	Ach. as on 31-3-1985 (Prov.)	Total coverage	Ach. as on 31-3-1985 (Prov.)
1.	Haryana	@	@	50,675	23,992
2.	Himachal Pradesh	2268	1448	637	202
3.	Jammu and Kashmir	183	37	—	—
4.	Punjab	@	@	135,294	62,981

@All the villages have been electrified.

Pollution Control at three Units of Indraprastha Thermal Power Station

310. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether the U.S. Firm, Air Correctional International has been unable to check the fly ash and smoke pollution from three units of the Indraprastha Thermal Power Station of the Delhi Electric Supply Undertaking;

(b) if so, the cost of the equipment supplied by the U.S. Firm for pollution control purposes at the Indraprastha Station;

(c) the terms of the agreement with the said firm; and

(d) the action being taken in this regard to effectively control the pollution ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir. The equipment supplied by M/s. Air Correction International has not succeeded in bringing the dust emission from the three units of Indraprastha Thermal Power Station to the desired level as per contract.

(b) the cost of equipment supplied by the firm including the erection services is US \$ 2.1 million FAS New York and Rs. 56 lacs

for indigenous components and erection services.

(c) As per the contract, the firm was supposed to provide collection efficiency of 99.78% subject to equipment running on certain pre-designed parameters.

(d) New additional electrostatic precipitators are proposed to be installed under the Centrally sponsored renovation and modernisation scheme.

Gobar Gas Plants

311. SHRI SOMNATH RATH : Will the Minister of ENERGY be pleased to state :

(a) whether Government have a proposal to popularise the installation of gobar gas plants;

(b) if so, the steps proposed to be taken by the Union Government to popularise such scheme during the Seventh Plan period; and

(c) the subsidies proposed to be given to the farmers for the installation gobar gas plants in Orissa and other States ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). National Project for Biogas Development was launched in 1981-82 to popularise and installation of biogas plants and this project is being continued during the 7th Plan period.